GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3180 ANSWERED ON:12.08.2010 SPECIAL COURTS FOR SETTLING DISPUTES Paranjpe Shri Anand Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up special paneis and courts to resoive economic offences and disputes;
- (b) if so, the details thereof; and
- (c) the time by which these are likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPAMOILY)

- (a) There is no such proposal under consideration in this Ministry,
- (b) & (c) Do not arise.